

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2015/54 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai, Sankardev Nagar.

Dated Guwahati the 5th January, 2022.

Sub: **Casual leave, Restricted holiday along with headquarter leave permission.**

Ref:- Your letter No. DJHj/22/2022 dtd. 03.01.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 10.01.2022 and 11.01.2022 and restricted holiday on 12.01.2022 and 17.01.2022 along with station leave permission from the evening of 07.01.2022 till the morning of 18.01.2022.** Further, you have been allowed to take your official car out of Hojai, within the state of Assam, at your own cost.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/55 / dated , 05-01-2022

Copy to.

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)